GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.331 TO BE ANSWERED ON 22.07.2025

CENTRES FOR SENIOR CITIZENS

331. SHRI V K SREEKANDAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the Government is considering to set centres for senior citizens in 27 States and Union Territories to act as key nodal agencies for all senior citizens care related activities, if so, the details thereof; and
- (b) whether these regional centres will be responsible for running training and awareness programmes, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a) to (b): The Ministry of Social Justice and Empowerment is implementing Integrated Programme for Senior Citizens (IPSrC), a component of Atal Vayo Abhyuday Yojana (AVYAY), under which grants-in-aid is provided to NGOs/Voluntary Organisations for running and maintenance of Senior Citizens Homes(old age homes), Continuous Care Homes, etc. Facilities like shelter, nutrition, medicare and recreational activities are provided free of cost to the indigent senior citizens living in such homes. Under the scheme, a total of 696 Senior Citizen Homes are functioning across the country, covering Twenty Nine States/UTs.

There are Eleven Regional Resource Training Centres(RRTCs) functioning under the scheme which act as key nodal agency on aged care and provide overall technical support and inputs on senior citizens programs in their assigned States allocated by the Ministry. They also carry out advocacy, awareness generation, training of stakeholders, database generation, inspections, monitoring, research and liaising with the State Governments of the States assigned in the field of old age care.
